NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/284/ (IB)/2017

NAME OF THE PETITIONER(S)

: R.BALASUBRAMANIAN

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KRIPA KARAN

RESPONDENT

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that he received a message from the respondent that the matter has been settled. Both the counsels prayed for time to seek further clarifications in this regard.

(S VIJAYARAGHAVAN)
Member (Technical)

Time is extended at request. Put up on 05.02.2018.

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc